

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 563
TO BE ANSWERED ON 19.12.2017**

VIDYASHREE SCHEME

563. SHRI TEJ PRATAP SINGH YADAV:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to implement a new programme, Vidyashree for providing residential school for scheduled caste girls;
- (b) if so, the details thereof ;
- (c) whether the Government has allocated any funds and devised monitoring mechanism for effective implementation of the scheme;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government for welfare of Scheduled Castes?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): Yes, Madam. The Ministry of Social Justice and Empowerment is in the process of revision of the Scheme, 'Babu Jagjiwan Ram Chhatrawas Yojna (BJRCY)' for inclusion of one more component therein, i.e. 'Setting up of Residential Schools for SC Girls'.

(b): Under this component, residential schools for SC girls are proposed to be set up for class VI to XII students in the educationally backward districts of States having large SC population. The State Governments will provide adequate land free of cost for construction of school complex mandatorily. The Central Government will provide capital cost for construction of school complex and eligible recurring cost for the first three years. In addition, one-time grant for procurement of essential and non-recurring items like furniture, recreation, garden, etc. is proposed to be provided by the Central Government.

(c) & (d): No fund have been specifically allocated for 'Residential Schools for SC Girls' for the Financial Year 2016-17 since the revision of the scheme is yet to be approved.

Under the revised scheme, a Monitoring Committee is proposed to be constituted to review its implementation.

(e): The Department of Social Justice and Empowerment is entrusted with the task of educational, economic and social empowerment of Scheduled Castes. To fulfill the mandate, the Department undertakes various schemes & programmes for providing scholarships, financial assistance for pursuing research studies, construction of hostels, loans at concessional rates of interest and implementation of Scheduled Castes and Tribes (Prevention of Atrocities) Act, 1989.
